

12.34 hrs.

**The Central Excises and Customs
Laws (Amendment) Bill**

[English]

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): Sir, I beg to move for leave to introduce a Bill further to amend the Central Excises and Salt Act, 1944 and the Customs Act, 1962.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Central Excises and Salt Act, 1944 and the Customs Act, 1962."

The motion was adopted

..

SHRI MANMOHAN SINGH: I introduce the Bill.

MR. SPEAKER: Now we shall take up Matters under Rule 377.

(Interruptions)

MR. SPEAKER: Achariaji, why are you doing like this? You are a very intelligent and a capable Member, you can use the rules. Why do you say all this? Not this way. It is not in your interest. It is not in anybody's interest. I do not understand why you do not attach any importance to the regular business mentioned in the agenda.

(Interruptions)

MR. SPEAKER: Not like this. Please come to my Chamber. I am not going back on that matter now.

(Interruptions)

SHRI DIGVIJAYA SINGH (Rajgarh): It is a very important issue. Let the Leader of the House react to it. (Interruptions)

MR. SPEAKER: Not like this. Please sit down.

(Interruptions)

MR. SPEAKER: If I allow you, I shall have to allow him, I shall have to allow everybody. I cannot do that.

(Interruptions)@

MR. SPEAKER: It will not go on record. Only what Shri Sawant says will go on record.

(Interruptions)@

MR. SPEAKER: I am not going back to that item now. If you have anything, you please come to my Chamber.

(Interruptions)

MR. SPEAKER: It is in your interest that you should allow the proceedings in the House to proceed according to the rules. This thing is not in your interest. Today you are doing it, tomorrow someone else can do it.

(Interruptions)

MR. SPEAKER: Shri Sudhir Sawant to speak. Only what Shri Sudhir Sawant says will go on record.

(Interruptions)@

MR. SPEAKER: I will talk to you in my Chamber. You come to my Chamber.

(Interruptions)

12.37 hrs.

MATTERS UNDER RULE 377

- (i) **Need to provide television facilities to people of Ratnagiri and Sindhudurg district, Maharashtra**

[English]

SHRI SUDHIR SAWANT(Rajapur): 70 per cent of the area constituting Ratnagiri and Sindhudurg district of Maharashtra is not covered by the T.V. transmission. This area is the most backward area in the country. The absence of T.V. transmission facility has added to the anguish of the people, who have been denied of the fruits of development for the last 40 years. It is requested that this area be brought under T.V. coverage before June, 1992.

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Introduced with the recommendations of the President of India.

@Not recorded.